

COURT-II

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**Appeal No. 74 of 2014 &
IA-143 of 2014
(For Stay)**

Dated : 7th May, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**GRIDCO Ltd. ... Appellant(s)
Versus
GMR Karmalanga Energy Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta
Ms. Ishita Choudhury Dasgupta
Mr. Elengbum Premjit

Counsel for the Respondent(s) : Mr. Amit Kapur
Mr. Vishrov Mukerjee
Ms. Ritika Arora for GKEL

Mr. K.S. Dhingra for R-6 (CERC)

ORDER

Post the matter for hearing I.A. on **8th May, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**